

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3459
ANSWERED ON:20.08.2004
AGREEMENT BETWEEN INDIA AND THAILAND
Adityanath Yogi Shri

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether agreement has been signed between India and Thailand recently;
- (b) if so, the details thereof; and
- (c) the terms and conditions of the said agreement?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

- (a) India and Thailand have signed a Framework Agreement for Establishing Free Trade Area on 9th October, 2003 in Bangkok, Thailand.
- (b) The key elements of the Framework Agreement cover FTA in Goods, Services and Investment, and Areas of Economic Cooperation. The Framework Agreement also provides for an Early Harvest Scheme (EHS) under which common items have been agreed for elimination of tariffs on a fast track basis.
- (c) The Framework Agreement provides for timeframes for negotiations on FTA in goods, services and investments. The negotiations for tariff reductions/elimination are to be concluded by March 2005 in order to establish India-Thailand Free Trade Area (FTA) covering trade in goods by 2010.